

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Application No. 9 of 2014 (SZ) (THC)
(W.P. No. 8011 of 2011, High Court of Madras)**

Applicant(s)

M/s. Puducherry Environment Protection Association, repl. by its Secretary, Puducherry

Respondent(s)

Vs. The Union of India, rep. by its SecretaryMoEF, New Delhi and 6 others

Legal Practitioners for Applicant(s)

M/s. A. Yogeshwaran

Legal practitioners for respondent(s)

Mr. M.R. Gokul Krishnan for R-1
Shri K.R. Harin for R-2, R5 and R6
Mrs. A. Sathyabama for R-3
Smt. Yasmeen Ali for R-4

Application No.86 of 2016 (SZ)

Applicant(s)

L. Lakshmanasamy,
President, Perambai Panchayat,
Perambai, Villupuram Dist

Respondent(s)

Vs Union of India rep. by ,
the Secretary to Govt,
MoEF & CC, New Delhi
and 7 others

Legal Practitioners for Applicant(s)

M/s. Yogeshwaran. A,
Neha Miriam Kurian

Legal practitioners for respondent(s)

Mrs. M. Sumathi for R-1
Mr. K.R. Harin for R2 to R6
Mrs. Sathyabama for R7
M/s. D. Lakshmipathy, P.Ravichandran
and C.Senthamizh for R8

Note of the Registry	Orders of the Tribunal
Order Nos. 7 and 8	Date: 21 st September, 2017 <u>Application Nos. 9 of 2014 & 86 of 2016</u> Learned counsel appearing for respondent No.7, the Puducherry Pollution Control Committee filed an affidavit on

the action taken against M/s. Mahatma Gandhi Government Leprosy Hospital which reveals that subsequent to the notice, in compliance of the directions M/s. Mahatma Gandhi Government Leprosy Hospital has entered into an agreement with the Common Bio-Medical Waste Treatment Facility (CBMWTF) on 29.08.2017 29.08.2017.

Learned counsel appearing for the Puducherry Pollution Control Committee submitted that the officials of the Central Pollution Control Board, Zonal Office, Bangalore had inspected the CBMWTF on 28.07.2017 and monitored stack emission and the report of the analysis and inspection are yet to be received and on 15.09.2017 a remainder has been sent and sought time to submit the report.

Learned counsel representing the applicant sought further time to file response to the report submitted by the Puducherry Pollution Control Committee. Let the same be filed without failure within 2 weeks.

List the matters on 17.10.2017

.....J.M.
(Justice M.S. Nambiar)